

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.523/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company	Atul Rastogi-Versus-Duncans Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. SOUMABHO GHOSH

Applicant

MR. TANMOY CHAKRAVARTY

[Signature]

Mr. Ratnanko Banerjee, Sr. Adv.

Mr. Rishav Banerjee

Mr. Souvik Mazumdar

Mrs. Navita Datta Chowdhury

} Advocate
for
Duncans Industries

[Signature]
9/2/2018.

ORDER

Ld. Counsel for the operational creditor as well as the corporate debtor is present.

Prayed time for hearing. As requested adjourned to and list on 08/03/2018.

Sd

(Jinan K.R.)
Member (J)